

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III (SPECIAL BENCH)**

**Item No. 102**

New IA-2241/2024 New IA-2175/2024  
In  
IB-404(ND)/2018

**IN THE MATTER OF:**

M/s. Premsons Super Steel Pvt. Ltd.

**.....APPLICANT/PETITIONER**

**Vs**

M/s. Bank of India

**.....RESPONDENT**

**SECTION**

**U/s 10 of IBC, 2016**

**Order delivered on 07.05.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)  
ORDER**

**New IA-2241/2024:-**

None appears for the Liquidator.

This is the Quarterly Progress Report filed by the Liquidator is taken on record,  
subject to just exceptions.

IA **disposed of.**

**New IA-2175/2024:-**

None appears for the Applicant.

List IA-5245 of 2021 & IA-687 of 2024 on the schedule date i.e. 17.05.2024.

IA-2175/2024 **disposed of.**

Sd/-

**(RAHUL BHATNAGAR)  
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**